



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,16th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3038/2021 B/O	MD. IMAD UDDIN BARBHUIYA AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A I HUSSAIN MR F U BARBHUIYA MR. A S TAPADER	SC, SEC. EDU. GA, ASSAM SC, SEBA
ORDERS				
2	PIL/24/2020 FIXED	LAWYERS ASSOCIATION, GUWAHATI Versus THE STATE OF ASSAM AND 2 ORS.	MR D DAS MR. A CHAMUAH MR. P K BHUYAN MR. C P SHARMA MR. T GHOSH	GA, ASSAM SC, HEALTH AND F W
3	PIL/27/2021 FIXED	ANJAN NAGG Versus UNION OF INDIA AND 5 ORS.	MR. W SHARMA	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
4	PIL/31/2021 FIXED	ADVOCATES ASSOCIATION FOR INDIGENOUS RIGHTS OF ASSAMESE AND ONE OTHER Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA MR. K R BOROOAH M R Sharma	GA, ASSAM SC, HEALTH AND F W SC, REVENUE SC, NRHM
5	I.A.(Civil)/1086/2021 B/O in WP(C)/575/2020	HINDUSTAN PAPER CORPORATION LTD. OFFICERS AND SUPERVISORS ASSOCIATION AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. R SINGHA	MR P CHOUDHURY ASSTT.S.G.I. SC. EPFO SC, INCOME TAX
	WITH WP(C)/575/2020	HINDUSTAN PAPER CORPORATION LTD. OFFICERS AND SUPERVISORS ASSOCIATION AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. K N CHOUDHURY MR. U K NAIR MR R SINGHA	MR S SARMA (R-6) MR. P K ROY (R-4,5) MR P CHOUDHURY MR H K HAZARIKA (R-8) ASSTT.S.G.I. MR. V. SIBAL MR. A GAYAN, LEARNED CGC (R-1) SC. EPFO SC, INCOME TAX

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LEAVE NOTE OF ADVOCATES FOR 16/06/2021

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|----|---------------------|------------|----|------------|
| 1) | MR. L SHARMA | 25-05-2021 | To | 25-06-2021 |
| 2) | MR. R K D CHOUDHURY | 09-06-2021 | To | 20-06-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE
AND HONOURABLE MR. JUSTICE M. R. PATHAK**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DETENTION				
1	WP(C)/2969/2021 LCR + PAPERBOOK- 4 NOS., FIXED	SAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 16/06/2021

1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3041/2021 CAVT. NO.03242/021, B/O	RAHIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, CO OP MR. N HAQUE FOR CAVEATOR
2	WP(C)/3043/2021 B/O	RENU ROY Versus STATE BANK OF INDIA AND 3 ORS	MR. Y S MANNAN MR. T HUSSAIN	
3	WP(C)/3046/2021 B/O	LAHKAR LETERI BEEL DEVELOPMENT COMMITTEE AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR B KAUSHIK MR H KALITA	GA, ASSAM
4	WP(C)/3048/2021 B/O	DIPANJALI KUMAR Versus THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MS S DAS MR A DAS	SC, NF RLY
5	WP(C)/3049/2021 B/O	RUPEN NATH Versus THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MS S DAS MR A DAS	SC, NF RLY
6	WP(C)/3050/2021 B/O	RINU NAG Versus THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MS S DAS MR A DAS	SC, NF RLY
7	WP(C)/3051/2021 B/O	SAKUNTALA DEVI Versus THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MS S DAS MR A DAS	SC, NF RLY
8	WP(C)/3052/2021 B/O	CHANDAN DAS Versus THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MS S DAS MR A DAS	SC, NF RLY
9	WP(C)/3053/2021 B/O	GAUTAM SEAL Versus THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MS S DAS MR A DAS	SC, NF RLY
10	WP(C)/3054/2021 B/O	SIBANI HARE Versus THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MS S DAS MR A DAS	SC, NF RLY
11	WP(C)/3055/2021 B/O	JIBAN DAS Versus THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MS S DAS MR A DAS	SC, NF RLY
12	WP(C)/3056/2021 B/O	DIGANTA DAS Versus THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MS S DAS MR A DAS	SC, NF RLY

13	WP(C)/3057/2021 B/O	BABUL BAISHYA Versus THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MS S DAS MR A DAS	SC, NF RLY
ADMISSION				
14	WP(C)/1387/2021 B/O	BARASHA BORAH BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, EXCISE DEPTT.
15	WP(C)/2979/2021 FIXED	INDIAN RAILWAYS ONBOARD CATERING CONTRACTOR ASSOCIATION ANR. Versus THE UNION OF INDIA AND 2 ORS	MR N DUTTA MR. N SARKAR	MR G N SAHEWALLA (R-2) MS. N K DEVI (R-2) MR. N ANIX SINGH (R-2) SC, NF RLY SC, SC, IRCTC
16	WP(C)/3021/2021 FIXED	DEBAJIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK	GA, ASSAM SC, PWD
WITH				
	I.A.(Civil)/1088/2021 in WP(C)/3021/2021	ASSAM PWD ENGINEERS SERVICE ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS.	MR. A PHUKAN MR. W SHARMA	GA, ASSAM
ORDERS				
17	Cont.Cas(C)/194/2021 B/O	SUKUMAR ROY Versus PRASANTA KR DUTTA AND 2 ORS	MS. S B CHOUDHURY MS J BEGUM	
18	I.A.(Civil)/1073/2021 B/O in WP(C)/1814/2021 WITH WP(C)/1814/2021	KRISHNA KANTA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR H K NATH	GA, ASSAM SC, K A A C
		KRISHNA KANTA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR H K NATH MS T PARASHAR	GA, ASSAM SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 16/06/2021

1) MR. L SHARMA 25-05-2021 To 25-06-2021

2) MR. R K D CHOUDHURY 09-06-2021 To 20-06-2021



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BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL SINGLE BENCH

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1233/2021 B/O	FAKRUL ISLAM @ MOHAMMAD FAKRUL @ MD FAKRUL ISLAM AND ANR. Versus STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
2	Bail Appln./1245/2021 B/O	MONUJ BORAH @ MANUJ KR. BORAH Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
3	Bail Appln./1253/2021 B/O	MONUJ BORAH @ MANUJ KR. BORAH Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
4	Bail Appln./1260/2021 B/O	ROMIZ UDDIN @ RAMIZ UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
MOTION				
5	AB/1544/2021	MAKBUL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR H ROHMAN MD E AHMED	PP, ASSAM
6	AB/1562/2021 B/O	AZIZUL ISLAM @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
7	AB/1564/2021 B/O	SUDHANG KR BRAHMA Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
8	AB/1565/2021 B/O	JAI PRAKASH GAGGAR Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
9	AB/1590/2021 B/O	TAPAN PODDAR Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
10	AB/1625/2021 B/O	PANKAJ SARKAR Versus THE STATE OF ASSAM	MR S BHUYAN	PP, ASSAM
11	AB/1642/2021 B/O	MAHABAL CHORARIA Versus THE STATE OF ASSAM	MR P DAS MR. P JAIN MR P PRAWAR	PP, ASSAM
12	AB/1644/2021 B/O	SANJIB BHATTACHARJEE Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM

13	AB/1645/2021 B/O	HIFZUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM
14	AB/1649/2021 B/O	MD. DILDAR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
15	AB/1652/2021 B/O	JALAL UDDIN LASKAR @ SALAM MIASAB AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR MR. M A CHOUDHURY MR. P S BISWAS	PP, ASSAM
BAIL HEARING (BA)				
16	Bail Appln./1164/2021 WITH SCAN COPY OF CD, FIXED	GOUS UDDIN Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	PP, ASSAM
BAIL HEARING				
17	AB/892/2021 FIXED	JOLIMUDDIN AHMED AND ANR Versus THE STATE OF ASSAM	MD. A A KHAN	PP, ASSAM
18	AB/1091/2021 FIXED	PRATYUSH DUTTA @ PARITUSH DUTTA AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY (P-2) MR G CHOUDHURY MR. J C GOGOI MR. K KALITA MR. A AHMED (P-2) MS S KAUSHIK MR B ISLAM	PP, ASSAM
19	AB/1456/2021 FIXED	MAHMUDA BEGUM @ SAHAMUDA BEGUM Versus THE STATE OF ASSAM	MR. R R KAUSHIK	PP, ASSAM
20	AB/1572/2021 FIXED	PRATIVA CHOUDHURY @ SRI PRATIVA DAS CHOUDHURY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR S RAHMAN MR S HOQUE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/06/2021

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1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1137/2021	TAPAN KAR Versus THE STATE OF ASSAM	MR. DILIP DEY	PP, ASSAM
2	Bail Appln./1175/2021	SIBILON BASUMATARY Versus THE STATE OF ASSAM	MR. N ANAND D SAIKIA MS M DAS MR. S A AHMED	PP, ASSAM
3	Bail Appln./1206/2021 FIXED	EUSOB ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
WITH				
4	Bail Appln./1170/2021	SANOWAR TALUKDAR AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M HOQUE	PP, ASSAM
5	Bail Appln./1234/2021 B/O	MD. EDUL ALI @ BHAJAPITHA Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
6	Bail Appln./1244/2021	BETHAL MUSHAHARI AND 5 ORS. Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
7	Bail Appln./1246/2021 B/O	RUBUL HAZARIKA Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
8	Bail Appln./1248/2021 B/O	LOKMAN ALI Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	PP, ASSAM
<u>MOTION</u>				
9	AB/1313/2021	BABUL ALI MANDAL Versus THE STATE OF ASSAM	MR H DAS R BORUAH	PP, ASSAM
10	AB/1535/2021	AHAD ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
<u>ADMISSION</u>				
11	CrI.A./120/2021 B/O	PANKAJ HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM

WITH
I.A.(CrI.)/273/2021
in CrI.A./120/2021

PANKAJ HAZARIKA
Versus
THE STATE OF ASSAM AND ANR.

MR P KATAKI
MS S BARPUJARI
MRS R BEGUM

PP, ASSAM

BAIL HEARING (BA)

12 Bail Appln./437/2021
WITH SCAN COPY OF CD &
STATUS REPORT, FIXED

MD. IKRAM ALI AND ANR
Versus
THE STATE OF ASSAM

MR. J I BORBHUIYA
MS F BEGUM
MR. L MOHAN
MR S PAUL

PP, ASSAM

13 Bail Appln./599/2021
FIXED

EVANCHANS LYNGKHOI
Versus
THE STATE OF ASSAM

MS P AGARWAL
MR. M J GOGOI
MS A HANDIQUE
MR. B SONOWAL

PP, ASSAM

14 Bail Appln./862/2021
B/O

MAZIBUR RAHMAN MANDAL
Versus
THE STATE OF ASSAM

MR. C K NATH
MR. S MUNIR
MS. S SAIKIA

PP, ASSAM

15 Bail Appln./944/2021
FIXED

BAHARUL ISLAM BARBHUIYA @
BAHARUL ISLAM
Versus
THE STATE OF ASSAM

MR. A M BARBHUIYA
MR. J N ISLAM
MS A BEGUM

PP, ASSAM

16 Bail Appln./1026/2021
FIXED

NAZIM UDDIN LASKAR
Versus
THE STATE OF ASSAM

MR. L R MAZUMDER
MR. A Z AHMED

PP, ASSAM

BAIL HEARING

17 AB/567/2021
FIXED

SOFIQU L ISLAM @ SOFIQUR ROHMAN
AND ANR
Versus
THE STATE OF ASSAM

MR. B CHOWDHURY

PP, ASSAM

18 AB/1258/2021
FIXED

ABDUL MALEQUE MIAH AND ANR
Versus
THE STATE OF ASSAM

MR. A A SIKDAR
MR S H SIKDAR

PP, ASSAM

19 AB/1371/2021
FIXED

ADITYA KUMAR GUPTA
Versus
THE STATE OF ASSAM

MR M CHOUDHURY

PP, ASSAM

ORDERS

20 I.A.(CrI.)/319/2017
WITH OFFICE NOTE, LCR 3 FILES,
FIXED
in CrI.A./160/2017

NAVRATAN LAL SONI
Versus
SUPERINTENDENT OF CUSTOMS
PREVENTIVE UNIT

MR. M BISWAS
MS.H DAS
MR A TALUKDAR

MR. S C KEYAL, SC,
CUSTOMS DEPARTMENT

WITH
CrI.A./160/2017

NAVRATAN LAL SONI
Versus
SUPERINTENDENT OF CUSTOMS
PREVENTIVE UNIT

MR. I H BARBHUIYA
MR. M BISWAS
MR T THAKURIA
MS.H DAS
MR A TALUKDAR

MR. S C KEYAL, SC,
CUSTOMS DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 16/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021
2) MR. R K D CHOUDHURY 09-06-2021 To 20-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CRIMINAL SINGLE BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1249/2021 B/O	MD. MUKRRAMIN Versus THE STATE OF ASSAM	MR I RAFIQUE MS G Gayan	PP, ASSAM
2	Bail Appln./1250/2021 B/O	BIDYUT DAS @ RAJA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. R K MEDHI	PP, ASSAM
3	Bail Appln./1251/2021 B/O	SOFIQL ALOM CHOUDHURY Versus THE STATE OF ASSAM	MR. N BORAH MR. N BORAH MR P K BORA	PP, ASSAM
4	Bail Appln./1252/2021 B/O	JOBRUL ALOM AND 2 ORS Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI	PP, ASSAM
5	Bail Appln./1255/2021 B/O	MOHIBUL SK @ MOHIBUL HOQUE Versus THE STATE OF ASSAM	MR. P THAKURIA MR. D KHAKHALARY	PP, ASSAM
6	Bail Appln./1256/2021 B/O	MAHAMMAD ALI AND ANR. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
7	Bail Appln./1257/2021	MD. SHARIFUL ISLAM @ SHORIFUL ISLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
8	Bail Appln./1258/2021	SMTI. MOJIRON BEGUM Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
9	Bail Appln./1261/2021	RUCHANA BEGUM @ RUCHNA BEGUM AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
10	Bail Appln./1159/2021 FIXED	JITEN GOGOI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
11	Bail Appln./1162/2021	MD. MAFIDUL HAQUE Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
12	Bail Appln./1163/2021	MD. BATU ALAM Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM

13	Bail Appln./1166/2021 WITH SCAN COPY OF CASE RECORDS	PINTU CHAUHAN Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
14	Bail Appln./1167/2021 FIXED	TAIJUDDIN SEIKH Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A H MONDAL	PP, ASSAM
15	Bail Appln./1171/2021 FIXED	SRI RAJAT RABHA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

BAIL HEARING

16	AB/1405/2021 FIXED	MABINUR RAHMAN @ MOHIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
17	AB/1432/2021 FIXED	SRI GANESWAR DOLEY Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
18	AB/1475/2021 FIXED	SOPIQUL HOQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
19	AB/1524/2021 FIXED	SANDEEP GUPTA Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
20	AB/1532/2021 FIXED	SRI LEHANG MOCHAHARY@ MOCHARY Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/06/2021

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1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021